

Office of the Secretary
Parliamentary Building
New Delhi, India

Page No. 2546L
Date 10.12.2014

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Wednesday, 31st August, 1955.

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair.]

QUESTIONS AND ANSWERS

(See Part I)

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PAPERS LAID ON THE TABLE

NOTIFICATION UNDER CENTRAL EXCISES AND SALT ACT

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): I beg to lay on the Table a copy of the Central Excises Notification No. 42, dated the 20th August, 1955, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. S-288/55.]

ESTIMATES OF EMPLOYEES' STATE INSURANCE CORPORATION

Shri A. C. Guha: I beg to lay on the Table, on behalf of Shri Abid Ali, a copy of the Revised Estimates for the year 1954-55 and Budget Estimates for the year 1955-56 of the Employees' State Insurance Corporations under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. S-289/55.]

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 26th August, 1955, agreed without any amendment to the Indian Coinage (Amendment) Bill, 1955, which was passed by the Lok Sabha at its sitting held on the 29th July, 1955."

PUBLIC ACCOUNTS COMMITTEE

THIRTEENTH REPORT

Shri V. B. Gandhi (Bombay City—North): I beg to present the Thirteenth Report of the Public Accounts Committee (1954-55) on the Appropriation Accounts (Posts and Telegraphs) and (Railways), 1951-52 and 1952-53, Volume I—Report.

GOVERNMENT PREMISES (EVICTON) AMENDMENT BILL

PRESENTATION OF REPORT OF SELECT COMMITTEE

Shri Raghuramalah (Tenali): I beg to present the Report of the Select Committee on the Bill further to amend the Government Premises (Eviction) Act, 1950.